

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 2404
TO BE ANSWERED ON THE 10th August 2026

CALICUT INTERNATIONAL AIRPORT DEVELOPMENT

2404. SHRI P. P. SUNEER

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the present status of the land acquisition for runway and safety area development of Calicut international airport; and
- (b) whether Government will consider the development of aircraft aprons/parking bays for increasing aircraft services to and fro Calicut international airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Required land for the development of the Runway End Safety Area (RESA) at Calicut International Airport was acquired by the State Government and handed over to AAI in October 2023.

Expansion and modernization of airports are undertaken by the Airports Authority of India (AAI) and other airport operators based on passenger demand, operational requirements, and airline demand. Such development works are carried out in phases, subject to the availability of land, financial viability, and operational considerations at the airports.
